

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

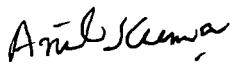
Date of Order: 24.09.2013

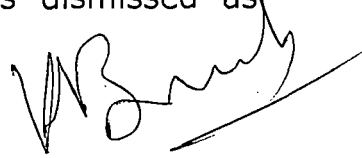
OA No. 665/2013

Ms. Kavita Bhati, proxy counsel for
Mr. Sumit Khandelwal, counsel for applicant.

Ms. Kavita Bhati, proxy counsel for Mr. Sumit Khandelwal, counsel for applicant, submits that the relief claimed by the applicant in the Original Application has already been granted ^{at} with the level of the respondents; therefore, she wants to withdraw the present Original Application.

Accordingly, the Original Application is dismissed as withdrawn.


(ANIL KUMAR)
ADMINISTRATIVE MEMBER


(DR. K.B. SURESH)
JUDICIAL MEMBER

Kumawat